

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI: THE 26th September., 1979.

NOTIFICATION  
CORRECTION

No. 3019 (F.No. 189/14/79-IT(AI)): In the Board's notification No. 2803 dated 7.5.1978 (F.No. 189/21/78-IT(AI) issued under sub-section (1) of Section 121 of the I.T. Act 1961 (43 of 1961) ~~the Central Board of Direct Taxes~~ hereby makes the following correction under Col. 3 against Sl. 2.

For Income-tax Circle-I, Always.  
Road Income-tax Circle, Always.

To

The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv), New Delhi.
3. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
4. All Officers & Sections of I.T. Wing of C.B.D.T.
5. Comptroller & Auditor General of India (20 copies).
6. Bulletin Section of Directorate of Inspection (RS&P), New Delhi (5 copies).
7. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
8. Shri M.S. Rao, Joint Secretary, Ministry of Law, Justice and Company Affairs (Department of Legal Affairs).

Sd/-

( B.M.SINGH )

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES.

AUTHORISED FOR ISSUE

  
( H.D. SHARMA )

ASSTT. DIRECTOR OF INSPECTION  
(RS&P)

No. CC/ITAI/2883/921/RSP/79

P. KHUJA  
9/10/79